

DIVISION BENCH

S-3

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/101(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	INDIAN BANK VS MR. KAUSTAV RAY PERSONAL GUARANTOR OF M/S R.P.INFO SYSTEMS LIMITED
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr. Ray, Adv.] for the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

ORDER

1. Ld.Counsel for the Financial Creditor present.
2. Affidavit of the service of this petition upon the Corporate Debtor and Personal Guarantor has been filed.
3. Post the matter on **24/06/2024**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ